

(2023) 10 AHC CK 0010

Allahabad High Court, Lucknow Bench

Case No: Writ-C No. 3740 Of 1998

U.P.Congress
Committee

APPELLANT

Vs

State Of U.P. And
Others

RESPONDENT

Date of Decision: Oct. 5, 2023

Acts Referred:

- Constitution Of India, 1950 - Article 226, 227
- U.P. Public Moneys (Recovery of Dues) Act, 1972 - Section 2(a), 3, 3(1), 3(1)(a), 3(1)(d), 62, 72

Hon'ble Judges: Vivek Chaudhary, J; Manish Kumar, J

Bench: Division Bench

Advocate: J.N.Mathur, I.H. Farooqui, Karunesh Kumar Srivastava, Prabhat Kumar Tripathi, D.K.Srivastava, M.Chandra, Prabhu Ranjan Tripathi, T.Somwanshi, Vishal Singh

Final Decision: Disposed Of

Judgement